

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No223  
CP(CAA)/33(AHM)2022  
in  
CA(CAA)/62(AHM)2021

**Proceedings under Section 230-232**  
**Co.Act,2013**

**IN THE MATTER OF:**

Gujarat Wood-Tech Pvt Ltd  
Gujarat Mica-Products Pvt Ltd  
Gujarat Plylam Sales Agencies Pvt Ltd  
Gujarat Woodlam Products Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 24/08/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Naishal Mody.  
For the Income Tax Dept. : Advocate, Ms. Dhruvi Trivedi.

**ORDER**

Due to major power failure, the hearings as scheduled at 10.30 AM today could not be held. The Court reassembled for re-notifying/hearing the matters at 3 PM.

Adjourned to 15.09.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**